

**1. CASE CLEARANCE RATE FOR ALL TYPE OF CASES IN COMMERCIAL COURTS
FOR THE MONTH OF AUGUST, 2026**

SL.NO	CATEGORIES OF CASES	INSTITUTION DURING THE MONTH	DISPOSAL DURING THE MONTH	CASE CLEARANCE RATE (%)
1	COMMERCIAL SUIT	825	683	82.79
2	COMMERCIAL ARBITRATION (OMP)	17	6	35.29
3	SUITS	0	2	0
4	APPLICATIONS UNDER ARBITRATION AND CONCILIATION ACT	2	0	0
5	MISCELLANEOUS CASES (CIVIL)	123	97	78.86
6	TRADE MARK CASES/IPR/COPY RIGHT	29	20	68.97
7	MISC. EXECUTION	9	7	77.78
8	REVIEW/REVISION PETITION	2	4	200
9	EXECUTION CASES	339	361	106.49
10	COUNTER CLAIM	4	8	200
11	RCA/MCA	0	1	0
12	DEPARTMENT ENQUIRY	2	0	0
13	CONTEMPT PETITION	1	0	0
14	OMP (I) COMMERCIAL ARBITRATION u/s 9	897	941	104.91
15	OMP (T) COMMERCIAL ARBITRATION u/s 14 & 159	1	2	0
16	OMP (E) COMMERCIAL ARBITRATION u/s 27	12	6	50
17	OMP (MISC.) COMMERCIAL ARBITRATION u/s 29A	8	7	87.5
18	OMP (COMM.) COMMERCIAL ARBITRATION u/s 34	83	36	43.37
19	ARB.A (COMM.) COMMERCIAL ARBITRATION u/s 37(2)	12	10	83.33
20	EX COM AWARD BY ARB.COMM	20	35	175
TOTAL		2386	2226	93.29

2. SEX DISAGGREGATED DATA ON THE NUMBER OF JUDGES IN COMMERCIAL COURTS

TOTAL NUMBER OF JUDGES IN COMMERCIAL COURTS	MALE	FEMALE	OTHERS
49	37	12	0